

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA/021/01553/2013
Date of Order : 14-03-2019

Between :

1. G.Sreehari S/o Sri G.Balaiah,
Hindu, aged about 48 years,
Occ : UDC, 4 Trg Bn, 1 EME Centre,
R/o Plot No.140, Gangaputra Colony,
Musheerabad, Hyderabad – 48.
2. K.Padma W/o Venkata Ramana Murthy,
Hindu, aged about 43 years,
Occ : UDC, HQ Coy, 1 EME Centre,
Secunderabad.
3. M.Syama Gopalacharyulu,
S/o Late Sri M.S.R.Acharyulu,
Hindu, aged about 50 years, Occ : UDC,
Finance Section, CHQ, 1 EME Centre,
Secunderabad-500 087.
4. G.Jalaja W/o P.Ramachandran,
Hindu, aged about 44 years, Occ : UDC,
4 Training Battalion, 1 EME Centre,
Secunderabad-500 010.Applicants

AND

1. Union of India, rep by its Secretary,
Ministry of Defence, Government of India,
South Block, New Delhi-110 001.
2. The Commandant, 1 EME Centre, Alwal,
Secunderabad-500 087.Respondents

Counsel for the Applicant: Mr.P.PalgunaRao
Counsel for the Respondents : Mrs.K.Rajitha, Sr.CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Neither the applicant or his counsel is present. Mrs.K.Rajitha, learned
Sr. Central Government Standing Counsel for Respondents present.

2. Accordingly the O.A is dismissed for default. There shall be no order
as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(JUSTICE R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 14th March, 2019.
Dictated in Open Court.

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